

Shri S. M. Banerjee rose—

An Hon. Member: No questions.

Shri S. M. Banerjee: I am not asking questions. Why do you get upset?

I am thankful to the hon. Defence Minister for making the statement. My submission is only this, that this particular area has been taken over by the Jabalpur Corporation only recently. So there is enough scope for the Central Government or the Defence Ministry to have negotiations with the Madhya Pradesh Government and see that this particular land, if necessary, is allotted to these employees. The Ordnance Factory, Khamaria, has got quarters and they are constructing enough quarters.

Mr. Speaker: The hon. Minister, as I understood him, said that they are not obliged to provide, anyhow they will take up this matter with the Madhya Pradesh Government.

Shri Krishna Menon: I have made an under-statement of the fact in this matter. We have done something for them, but wherever the hon. Member intervenes, he finds trouble where there is not any.

Shri Mahanty (Dhenkanal): About three days ago I had sent in a notice of a Calling Attention Motion. I do not know what has happened to it.

Mr. Speaker: I have sent it to the hon. Home Minister. He has to reply. I am awaiting the reply. I shall try to bring it up tomorrow if I find that the reply has been received. I shall issue a reminder also.

Shri S. L. Saksena (Maharajganj): I have sent notice for a discussion on the Tariff Commission Report.

Mr. Speaker: Hon. Members will wait. There is Notice Office. I do not carry every one of these things in my mind. Automatically, whenever there is a Report, I fix up a no-day-yet motion and allow it. A date

has to be fixed. I would like to remind all hon. Members that there is a Notice Office here with a Superintendent. From there hon. Members will try to get information, and if they do not get, they can come and see me. I shall certainly supply them information. Only, let us not take away the time of the House on this. If such enquiries are made, I am not able to reply off-hand. I am told it has been admitted.

BUSINESS OF THE HOUSE

The Deputy Minister of Railways (Shri S. V. Kamaswamy): On behalf of the Minister of Parliamentary Affairs, I rise to announce that Government business in this House for the week commencing 11th April, 1960 will consist of:

(1) Consideration of any item of business carried over from today's Order Paper.

(2) Discussion and voting of the Demands for Grants in respect of—

Ministry of Rehabilitation,
Ministry of Irrigation and Power,
Ministry of Works, Housing and Supply, and
Ministry of Finance.

(3) Submission to the vote of the House of the outstanding Demands for Grants.

STATEMENT RE: KANDLA PORT

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The future of Kandla and the township of Gandhidham has engaged our constant attention. We are fully conscious of the necessity of increasing the employment potential of the place and attracting large and medium scale industries to it. As one of the effective measures towards that end we have,